

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2018.**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s. Synapse
Communications Pvt. Ltd. & Ors.**

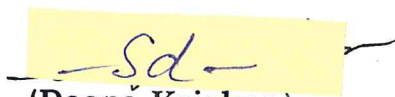
SECTION OF THE COMPANIES ACT: 241/242

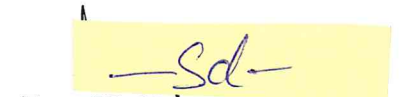
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Mr. Ashish Dholakia, Advocate with Mr. Rohan Chawla, Advocates
Present for the Respondent:	Mr. Saurabh Kalia & Mr. Harshit Agarwal, Advocates Mr. U.K. Chaudhary, Senior Advocate Mr. Ajay Garg & Mr. Himanshu Vij, Advocates for R-2 and R-4

ORDER

No time left. Renotify this case on 12th of October, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)